Name of the Corporate Debtor: M/s. RAJGURU DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 24-04-2024; List of Creditors as on: 31-08-2024; Name of IP: ; Process Number: 1; Last 5 digitof
(Please click here for previous Lists of Creditors)
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of<br>Creditor  | Summary of Claims Received |                | Summary of Claims Admitted |                |  | Amount of         | Amount of Claim | Amount of Claims   | Details in Annexure |
|---------|--|----------------------------|----------------|----------------------------|----------------|--|-------------------|-----------------|--------------------|---------------------|
|         |  | No. of Claims              | Amount         | No. of Claims              | Amount         | % Share in Total<br>Amount of Claims<br>Admitted | Contingent Claims | Not Admitted    | under Verification | (Only PDF)          |
| 1       | Secured financial<br>creditors belonging<br>to any class of<br>creditors                                       | 102                        | 2087740915.10  | 102                        | 2336665944.23  | 13.57  | 0                 | 0               | 0                  | <u>Annexure 1</u>   |
| 2       | Unsecured financial<br>creditors belonging<br>to any class of<br>creditors                                     | 0                          | 0              | 0                          | 0              | 0.00   | 0                 | 0               | 0                  | Annexure 2          |
| 3       | Secured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors)   | 1                          | 14876967284.00 | 1                          | 14799446025.00 | 85.98  | 0                 | 0               | 0                  | <u>Annexure 3</u>   |
| 4       | Unsecured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors) | 0                          | 0              | 0                          | 0              | 0.00   | 0                 | 0               | 0                  | <u>Annexure 4</u>   |
| 5       | Operational creditors<br>(Workmen)   | 0                          | 0              | 0                          | 0              | 0.00   | 0                 | 0               | 0                  | <u>Annexure 5</u>   |
| 6       | Operational creditors<br>(Employees)   | 1                          | 648896.00      | 1                          | 554730.00      | 0.00   | 0                 | 0               | 0                  | <u>Annexure 6</u>   |
| 7       | Operational creditors<br>(Government Dues)   | 1                          | 7526197.00     | 1                          | 7526197.00     | 0.04   | 0                 | 0               | 0                  | <u>Annexure 7</u>   |
| 8       | Operational creditors<br>(other than<br>Workmen and<br>Employees and<br>Government Dues)                       | 7                          | 1323587363.61  | 3                          | 69341782.34    | 0.40   | 0                 | 0               | 1254339747.27      | <u>Annexure 8</u>   |
| 9       | Other creditors, if<br>any, (other than<br>financial creditors<br>and operational<br>creditors)                | 0                          | 0              | 0                          | 0              | 0.00   | 0                 | 0               | 0                  | <u>Annexure 9</u>   |
| Total   |  | 112                        | 18296470655.71 | 108                        | 17213534678.57 | 100.00   | 0                 | 0               | 1254339747.27      |                     |